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ITEM NO.7

COURT NO.1

SECTION XIIA

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

IA 3-4 & 7-8 in in CIVIL APPEAL NO. 5367-5368 OF 2005

PRINCIPAL SECY., GOVT.FIN.&PLAN.DEPT., A.P

Appellant (s)

VERSUS

A.P. PENSIONERS SAMAJ & ORS.

Respondent(s)

(With appln(s) for directions and vacating stay and office report)

Date: 29/07/2013 These Petitions were called on for hearing today.

CORAM :

HON'BLE THE CHIEF JUSTICE

HON'BLE MRS. JUSTICE RANJANA PRAKASH DESAI

HON'BLE MR. JUSTICE RANJAN GOGOI

For Appellant(s)

Mr. G.N.Reddy, Adv.

Mr. Debojit, Adv.

Mr. M.Bala Shivudu, Adv.

For Respondent(s)/

Mr. R.N. Keshwani, Adv.

Applicants in

I.A.Nos.3-4

For Respondents/

Mr. Bimal Roy Jad, Adv

Applicants in

I.A.Nos.7-8

UPON hearing counsel the Court made the following

O R D E R

List I.As along with appeals and all connected matters on
12th August, 2013.

[Madhu Bala]
Sr.PA

[Savita Sainani]
Court Master